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I. Report (1982-33) of the Commission for **Scheduled Castes and Scheduled Tribes** and related paper

II Memorandum of action taken oa recommendations contained in the Report (1978-70) of the Ct'Jm-mission for Scheduled Castes and Scheduled Tribes

THE MINISTER OF STATE OF THE [DR. MINISTRY OF WELFARE (SHRIMATI) RAJENDRA **KUMARI** BAJPAI]; Sir. I beg to lay on the Table:—

- I. A copy (in English and Hindi) of the Fifth Annual Report of the Commission for Scheduled Castes & Scheduled Tribes for the year 1982together with a Memorandum of action taken by Government on recommendation^ contained the Report.
- II. A copy (in English and Hindi) of the Memorandum outlining the detailed action taken on the recom mendations contained in the First Annual Report of the Commission Scheduled Castes and Schedul for the year 1978-79. Tribe. ed [Placed in Library. See No. LT-2132/86 for I and n.]

Notifications of the Ministry of Urban Itevelopment under the Delhi Development Act, 1957

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): Sir, I beg to lay on the Tab'e, under section 58 of the Delhi Development Act, 1957, a rosy each (in English and Hindi) of the following Notifications of the Ministry of Urban Development:-

- (i) G.S.R. No. 312(E), dated the 24th February. 1986, publishing the Delhi Development Authority (Form of Appeal) Rules, 1986,
- (ii) G.S.R. No. 313(E), dated the 24th Fabruary, 1986, publishing the Delhi Development Authority (Sealing of Development) Rules, 1986.

[Placed in Library. See No. LT-2186/86 for (i) and (ii).]

I. Report and Accounts (1978-79) of the Madhya Pradesh State Agro-Indusiries **Development Corporation Limited,** Bhopal, and related papers

II Report and Accounts (1981-82) of the Wast Bengal Agro-Industries Corporati, «i Limited, Calcutta, and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA); Sir, I beg to lay on the Table:

- I. (1) A c°Py each (in English and Hindi) of the following papers, under sub-section (1) of section 319A of the Companies Act, 1956: —
- (i) (a) Tenth Annual Report and Acocunts of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comotro'Uer and Auditor General of India thereon
 - (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-2191/86 for (i) (a) and (b).]

- (ii) (a) Fourteenth Annual Report and Accounts of the West Bengal Agro-Corporation Industries Limited, Calcutta, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the woikir,g of the Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the paper_f mentioned at (I) (i) (a) and (ii) (a)above. [Placed in Library. See No. LT-2192/88 for (ii) (a), (b) and (2).]